

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:814  
ANSWERED ON:25.02.2011  
DEATHS DUE TO NEGLIGENCE IN HOSPITALS  
Singh Shri Radhey Mohan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether some cases of the death of patients due to negligence of doctors have been reported in Government hospitals;
- (b) if so, the details thereof during the last three years, hospital-wise and year-wise;and
- (c) the corrective measures taken by the Government in this regard?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI DINESH TRIVEDI)

(a) to (c) Health being a State subject, such information is not maintained centrally. However, as far as Central Government hospitals namely Safdarjung Hospital, Dr. Ram Manohar Lohia Hospital and L.H.M.C. & Associated Hospitals are concerned, no case of death of patient due to negligence of doctors have been established during the last three years.